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Title: Introduction of the Constitution (Amendment) Bill, 2017 (*Amendment of article 134*).

HON. DEPUTY SPEAKER: Item no.172 – Shri B. Vinod Kumar.

SHRI B. VINOD KUMAR (KARIMNAGAR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI B. VINOD KUMAR : I introduce the Bill.

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